# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

## O.A.No.413/10

Wednesday this the 19th day of January 2011

## CORAM:

# HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

V.A.Shinu, S/o.V.I.Aliyar, Postman, Aluva HO, Aluva. Residing at Vadakkan House, Okkal PO, Vallom Junction, Perumbayoor, Ernakulam District.

...Applicant

(By Advocate Mr. Shafik M.A)

#### Versus

- Union of India represented by the Chief Postmaster General, Kerala Circle, Trivandrum.
- 2. The Superintendent of Post Offices, Aluva Division, Aluva.

...Respondents

(By Advocate Mr. Sunil Jacob Jose, SCGSC)

These applications having been heard on 19<sup>th</sup> January 2011 this Tribunal on the same day delivered the following:-

# ORDER

# HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

This O.A has been filed seeking revaluation of the answer paper. The applicant is a Postman. He has participated in the examination for promotion as Postal Assistants (LGO Examination) held on 6.11.2009. When the results were declared it was found that he was not declared as passed. On processing the marks he found that there is a shortage of one mark in Paper-I, English. According to him, two questions which carry one

mark each has been evaluated as wrong though he has answered it correctly. Representation was filed but there was no response. Hence he approached this Tribunal and based on the interim order revaluation was done. It is now submitted by both the sides that subsequently the applicant has been appointed. Accordingly, no lis is pending for adjudication as on the date. Therefore, the O.A has become infructuous and it is dismissed.

(Dated this the 19th day of January 2011)

K.GEORGE JÖSEPH ADMINISTRATIVE MEMBER

JUSTICE P.R.RAMAN JUDICIAL MEMBER

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